

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 27

Dated Guwahati, the 13th May, 2024

This is for information to all concerned that the Judgments of Hon'ble Supreme Court of India and all the High Courts of India are available in regional languages which can be accessed / viewed through **<https://judgments.ecourts.gov.in>** or the "**Judgment Search Portal/e-SCR**" link from the home page of Gauhati High Court Official website.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No.HC. III-07/2015/1841-1865/G

Dated 13-05-2024

Copy to:

1. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh for information
2. The Director General of Police, Assam / Nagaland / Mizoram / Arunachal Pradesh for information.
3. The Law Secretary, Nagaland / Mizoram / Arunachal Pradesh.

(He/ She is requested to circulate this Notification to respective State Government departments for information)

4. The L.R & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati.

(He is requested to circulate this Notification to all State Government Department for information)

5. The Registrar (Vigilance / Judicial / Administration / Establishment), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court,
Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.

7. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
9. The Member Secretary, Assam State Legal Services Authority / Nagaland State Legal Services Authority / Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority
10. The Registrar Gauhati University/ Dibrugarh University with a request to circulate the notification among all Law Colleges under their Jurisdiction.
11. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
12. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
13. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
14. The President, Bar council of Nagaland/Mizoram/Arunachal Pradesh.
15. The Director, Law Research Institute, Gauhati High Court, Guwahati.
16. The Director, Judicial Academy, Assam.
17. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
18. The Joint Registrar(s)/Deputy Registrar (s)/Asstt. Registrar (s), Gauhati High Court, Guwahati.
19. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mrs./Mr. Justice _____, Gauhati High Court, Guwahati
21. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload this Notification in the website of the Gauhati High Court)

22. The Court Manager, Gauhati High Court, Guwahati.
23. The A.O. (Judicial), _____, Gauhati High Court, Guwahati.
24. The Court Master(s), Gauhati High Court, Guwahati
25. The CA to Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)